

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 115 OF 2018

Dated: 03rd October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kanan Devan Hills Plantations Company Private Limited Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. P. Vinod
Mr. Atul Shankar Vinod
Mr. M.Thondi Chang

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. Mukund P. Unny
Mr. P. V. Dinesh for R-2

ORDER

List the matter on **11.10.2018** at the request of learned counsel appearing for the Appellant.

(S. D. Dubey)
Technical Member
Pr/pk

(Justice N. K. Patil)
Judicial Member